

25<sup>th</sup> March, 2004

**Notification No. 41/2004 - Custom (N.T)**

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Imports), Air Cargo Complex, Mumbai, to act as Commissioner of Customs , Airport and Air Cargo Complex , Chennai and Commissioner of Customs (Import and General), New Custom House , Indira Gandhi International Airport, New Delhi for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s. Manjri Stud Farm Pvt. Limited, S.P. Centre 11, Minoo Masani Marg, Collaba, Mumbai issued vide file No. DRI/BZU/E/9/2003, dated the 23<sup>rd</sup> January, 2004 by the Additional Director General, Directorate of Revenue Intelligence, Mumbai Zonal Unit, Mumbai .

D.S.Garbyal  
Under Secretary to the Government of India

F.NO.437/6/2004-CUS.IV